NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/199/2016

NAME OF THE PETITIONER(S)

: Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S)

: M/s Origin Foods Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.S. Nauen Balaje counsel for longuluith pauthasaustry) Petitioner Clarentarial Counsel for MI begandens.

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ORDER

Shri K S Navin Balaji, representing counsel for the petitioner present. Shri C Prabhakar, PCS, representing the respondents present. Counsel for respondents seeks time for filing counter. Time extended at request. Put up on 21.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)